

So, this has retarded the process of normalisation in Assam and that process of normalisation has received a set back. That is why I submit that a simple correction of the statement is not sufficient. An apology not to Parliament would be an empty-gesture. An inquiry now as to who misadvised the Union Home Minister or who did not misadvise is not a corrective. Let the Government itself reflect very deeply on the competence with which the Union Home Ministry is conducting its affairs when on such an important issue as Assam, it is said: the release has been made of ULFA detenus. This is what the Union Home Minister stated in the Parliament. Had the weekend not intervened, this kind of hiatus, gap would not have taken place for us to raise this issue. So, a simple corrective will not do. The Government has to come forward with a much more comprehensive explanation.

MR. SPEAKER: It seems that there are many a hand raised. So, before anything happened, I would rather ask the Minister to make his statement so that there is no further discussion....

[*Interruptions*]

SHRI SOMNATH CHATTERJEE (Bolpur): I Will raise a very important issue, Sir. Let him reply to both of us. This is regarding the incident that has taken place in Palghat in Kerala connected with this *Ekta Yatra*... (*Interruptions*).

MR. SPEAKER: No, that is a different issue.

SHRI SOMNATH CHATTERJEE : No, Sir, a young girl has been killed, belonging to the minority community. And this is connected with the *Ekta Yatra* that is taking place. The communal tension is building up. Already violent incidents are taking place. A young girl in Kerala has been killed because of the communal incident that has taken

place. And all this is connected with the *Ekta Yatra*. The saner sections of the people have made an appeal to stop it because it is bound to arouse communal tension as it did in the case of the other *Rath Yatra*. Therefore, I want the Home Minister to tell the House as to what is the position with regard to that and to make a statement because if it is allowed to accelerate or to enlarge the area, then serious consequences will take place. The Home Minister must take serious note of this matter and given full protection to the minority communities and should make a statement immediately.

MR. SPEAKER: Shri Panigrahi.....

(*Interruptions*)

MR. SPEAKER: One after the other. I am allowing Mr. Panigrahi...

(*Interruptions*)

MR. SPEAKER: Not like this. Allow me to conduct the House in my own fashion. I have called Mr. Panigrahi....

(*Interruptions*)

SHRI E. AHAMED (Manjeri): I seek your indulgence, Sir....

(*Interruptions*).

MR. SPEAKER: Not always indulgence. I cannot conduct the House with indulgence, I have to conduct the House within the rules, I will allow you later on but not now. You cannot force me like this all the time.

SHRI SRIBALLAV PANIGRAHI (Deogarh): Mr. Speaker, Sir, thank you for giving me this opportunity to raise a matter of most immediate public importance. There is a serious situation arising in my constituency over the reported decision of the Orissa Government to sell a thermal plant which is